

FORM G
ADDENDUM NO. III TO INVITATION FOR
EXPRESSION OF INTEREST DATED 10.04.2023

(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

VIJAYGROUP HOUSING PRIVATE LIMITED

In supersession of addendum no. II as issued by the undersigned regarding Invitation for Expression of interest for submission of resolution plan in Vijaygroup Housing Private Limited on 31.05.2023, it is hereby informed that the revised timelines for submission of EOI will be as under

RELEVANT PARTICULARS

10.	Last date for receipt of expression of interest	June 20, 2023 (earlier June 10, 2023)
11.	Date of issue of provisional list of prospective resolution applicants	June 30, 2023 (earlier June 20, 2023)
12.	Last date for submission of objections to provisional list	July 05, 2023 (earlier June 25, 2023)
13.	Process email id to submit EOI	eoicirp.vhpl@gmail.com

Notes

The other contents and terms of the Form G dated 31.05.2023 shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by 10.06.2023, need not to submit again

Prakash V. Kukreja

Date: June 09, 2023

Resolution Professional

Place: Mumbai

Registration Number: IBBI/IPA-001/IP-PO2599/2021-2022/13990

AFA No. No: AA1/13990/02/310124/105434 is valid till 31st Jan 2024